

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3646  
TO BE ANSWERED ON 08.08.2018**

**IRREGULARITIES IN STATION DEVELOPMENT WORK**

**†3646. SHRI NIHAL CHAND:**

**Will the Minister of Railways be pleased to state:**

- (a) whether the Government has received any complaints of irregularities in the development works of Railway Stations from various States/Union Territories during the last two years;**
- (b) if so, the details thereof and the fund allocated for the said works by the Government during the above period; and**
- (c) the strategy/rules formulated by the Governments to check irregularities of any kind in development works?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI RAJEN GOHAIN)**

**(a) to (c): Under the broad plan head “Passenger Amenities”, several works for improvement of passenger amenities are taken up, which includes development of stations also. ₹917.91 Crores, ₹1470.79 Crores and ₹1657.86 Crores have been allocated for the works under the broad plan head “Passenger Amenities” during the year, 2016-17, 2017-18 and 2018-19 respectively.**

**Railway having well established systems, rules and procedures which guide its various functions. The Railways also have a vigilance organization, spread over the entire railway system which conducts preventive, decoy and surprise checks. It also investigates complaints of corruption received. If any irregularity is detected, suitable disciplinary action is taken, depending upon the gravity of the charges.**

**Twenty complaints on the development works of stations have been reported to Vigilance Organization during the last two years over Indian Railways.**

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